

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2817
ANSWERED ON:01.08.2002
DEMOLITION OF OLD BRIDGES
AMBATI BRAHMANAIAH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have received representations to carefully weigh the decisions to demolish old rail bridges;
- (b) if so, the details thereof;
- (c) whether some representations are pending with the Railways for consideration of better use of old rail bridges;
- (d) if so, the details of such representations; and
- (e) the steps proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a): No, Sir.

(b): Does not arise.

(c) to (e): Some representations have been received for retention of old & abandoned rail bridges to be used as road bridges. Details and present status of such bridges are as under:

(i) Old Godavari Bridge at Kowur - Rajahmundry overriver Godavari in South Central Railway- Railways has decided not to dismantle the bridge and it is to be maintained as a monument by the Railways at the cost of the State Government.

(ii) Bridge No. 1248 over river Ganga near Balawali on Moradabad - Saharanpur section of Northern Railway -Railways had decided to hand-over the bridge to the State Government of U.P. subject to a formal proposal being received from the State Government. However, the State Government of U.P. has not found the bridge suitable for road traffic on technical considerations.

(iii) Bridge No. 50 on Mansi - Saharsa section of North Eastern Railway - State Government of Bihar has been requested to forward a formal proposal in this regard and also to give their consent for retention of the bridge on usual terms & conditions.

(iv) Bridge No. 73 and 75 (old Vasai Creek Bridges) on Churchgate - Virar Mumbai Suburban section of Western Railway - Public Works Department, Government of Maharashtra has been advised to carry out detailed technical investigation but no response / formal proposal has yet been received from the State Government.